

1	2	3
1972-73	9,907	8,669
1973-74	10,008	8,757
1974-75	10,014	8,762
1975-76	13,739	11,409
1976-77	11,361	9,941
1977-78	11,973	10,475
1978-79	12,170	10,649

Similar information for 1979-80 has not yet become available.

(b) The main reasons for stagnation of pulse production are as under:—

(i) Pulses are generally grown under rainfed conditions in marginal lands with poor management practices. Further, the pulse crops,

are susceptible to a number of pests and diseases. For these reasons the farmers hesitate to invest in inputs for pulses cultivation;

(ii) The productivity of pulses is low as no high-yielding varieties of these crops responsive to fertilisers are available.

Demand for Foodgrains under Food for Work Programme during 1980-81

2450. SHRI JYOTIRMOY BOSU: Will the Minister of RURAL RECONSTRUCTION be pleased to state the State-wise demand for foodgrains on account of "Food For Work Programme" received by the Central Government for 1980-81?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): Statement indicating the quantities of foodgrains demanded by each State/Union Territory is enclosed.

Statement

Quantity of foodgrains demanded by each State/Union Territories for 1980-81

Sl. No.	Name of State	Quantity Demanded (in metric tonnes)	Remarks, if any
1	2	3	4
1.	Andhra Pradesh	3,00,000	For completion of incomplete works only.
2.	Assam	37,000	Upto June end only.
3.	Bihar	3,00,000	
4.	Gujarat	1,10,000	
5.	Haryana	1,00,000	
6.	Himachal Pradesh	60,000	Upto Oct. 1980.
7.	Jammu & Kashmir	1,50,000	
8.	Karnataka	1,30,000	
9.	Kerala	65,000	
10.	Madhya Pradesh	8,42,000	Based on State Govt. projections.

1	2	3	4
11	Maharashtra	2,25,000	
12	Manipur	Not received	
13	Meghalaya	Not received	
14	Nagaland	Not received	
15	Orrisa	1,80,000	
16	Punjab	42,539	
17	Raja than	6,08,000	
18	Sikkim	Not received	
19	Tamil Nadu	1,00,000	
20	Tripura	30,000	
21	Uttar Pradesh	3,00,000	For 1st Qr. only.
22	West Bengal	2,10,000	
	<i>Union Territories</i>		
23	A. & N. Islands	2,074	
24	Arunachal Pradesh	Not received	
25	Chandigarh	Not received	
26	Mizoram	Not received	
27	Pondicherry	1,000	

Relaxation in Experience for Promotion to Higher Post in F.C.I.

2451. SHRI CHANDRA PAL SHAHLANI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether provisions for granting relaxation in experience prescribed for promotion to the next higher post exist in the Rules and Regulations and Procedure governing such matters in the Food Corporation of India;

(b) if so, the total number of persons granted such relaxation in each category separately during the last three years, year-wise;

(c) the number of Scheduled Caste and Scheduled Tribe employees out of them in each category;

(d) if not, the reasons therefor;

(e) whether certain employees/officers belonging to Scheduled Caste and Scheduled Tribe communities have represented for relaxation in experience for promotion during the last three years and if so, what is their number; and

(f) the action taken or proposed to be taken on such representations by the Food Corporation of India Management?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) Yes, Sir.

(b) and (c). The Board of Directors of the Corporation which is the competent authority to grant such relaxation accord their approval in excep-